

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT – II**

**Item No. 206**  
**(IB)-266(ND)2019**  
**I.A 3975/2020)**

**IN THE MATTER OF:**

**Mr. R. Tarkeshwar Narayan**

...

**Applicant/Petitioner**

**Versus**

**M/s. Horizon Buildcon Pvt. Ltd.**

...

**Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 14.07.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (J)**

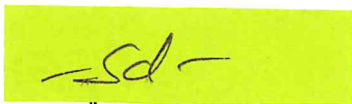
**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

Adv. Mayuri Raghuvanshi for Respondent  
Mr. Abhishek Anand, Adv and Kunal Godhwani Adv for  
Resolution Professional

**ORDER**

**I.A 3975/2020:** List this IA on 28<sup>th</sup> July, 2021.



**(L. N. GUPTA)**  
**MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**